

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3484
(TO BE ANSWERED ON 17.03.2021)

RETIREMENT UNDER 56-J

3484. SHRI T.R.V.S. RAMESH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether a number of Government officers have been retired under Rule 56-J during the last two years; and
- (b) if so, the numbers thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): As per the information/data provided by different Ministries/Departments/Cadre Controlling Authorities (CCAs), provisions of FR 56(J)/similar provisions have been invoked against 90 Group-A officers and 80 Group-B officers in last two years. The year-wise break up is as under:

Category of Central Government officers	Year- 2019	Year-2020	Total
Group A	82	8	90
Group B	67	13	80
